

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 09<sup>th</sup> November, 2023

**No. 651A** : The Judicial officers of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeships to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court is pleased to confer upon the Officers named below who have been transferred and posted as Sub Judge-cum-A.C.J.M., the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

<b>Sl. No.</b>	<b>Name of the officer, designation and present place of posting (with Judgeship)</b>	<b>(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	Sri Aditya Kumar Singh Sub Judge-cum-A.C.J.M., Patna.	a) Sub Judge-cum-A.C.J.M. b) Khagaria c) Khagaria
2.	Smt. Vibha Rani Sub Judge-cum-A.C.J.M., Khagaria.	a) Sub Judge-cum-A.C.J.M. b) Patna c) Patna

**By order of the High Court,**  
Sd/- M. K. Sinha  
**Registrar General**

**Memo No. 74405 – 74435 / Dated, Patna the 09<sup>th</sup> November, 2023.**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance)-I/C, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High

Court, Patna / Registrar cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Court Management System, Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / The District and Sessions Judges, Khagaria / Patna for information **[and communication to the officers concerned]**.

***The officers concerned may be directed to make over charge of their present assignment immediately on receipt of the Court's notification so as to join their new assignment soon thereafter.***

***The posting of the officers as Sub Judge should be adjusted against the vacant Court/s, if any, lying at the station and new Courts of sub Judge may be created only when there is no such Court vacant since earlier.***

***Senior most Sub Judge excluding Sub Judge-cum-C.J.M. at the station and those officers who have not been found fit for promotion to the higher post shall be designated at Sub Judge-I-cum-A.C.J.M.-cum-A.S.J. after effecting the transfer and postings subject to approval of the Hon'ble Court.***

***Compliance of the directions contained in this Court's Letter No.66672 – 66708 dated 05.10.2023 for compliance of the Order dated 11.07.2023 of the Hon'ble Apex Court in W.P. (C) No.699 of 2016 (titled Ashwini Kumar Upadyay Vs. Union of India & Anr.) shall be ensured strictly.]***

**[-] For D.Js. Concerned only.**

**By order of the High Court**

  
**Registrar General**